

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No.986/2001

New Delhi this the 2nd day of July, 2009

Hon'ble Shri Shailendra Pandey, Member (A)

Rameshwar
S/o Shri Narsingh
Blacksmith
and 73 others.

-Applicants

(All the applicants are working with the Office of the Deputy Chief Engineer (Construction, Northern Railway, Patel Nagar, New Delhi).

(None Present)

Versus

1. Union of India,
through its General Manager,
Northern Railway,
Baroda House, New Delhi.
2. The Chief Administrative Officer,
Northern Railway,
Kashmere Gate, Delhi.
3. The Deputy Chief Engineer, (Construction)
Northern Railway,
Patel Nagar, New Delhi.

-Respondents

(By Advocate: Shri J.K. Singh)

ORDER (Oral)

None appears for the applicants even on the second call. It is noted that on 14.05.2009 also none had appeared for the applicants and in the interest of justice last opportunity was given to them to file the rejoinder but the same has not been filed till date. It seems that applicants are not interested in pursuing the matter. Accordingly, the OA is dismissed in default and for non-prosecution.

(Shailendra Pandey)
Member (A)

cc.